

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.03.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|-------------------------|
| 1. | Comp App (AT)(CH)(Ins) No. 95/2022 & IA No. 221 & 222/2022 | R.V. Tyagarajan V State Bank of India | R. Parthasarathy | |
| 2. | Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226/2022 | TVH Energy Resources Pvt Ltd V Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr | Ramaswamy Meyyappan | |
| 3. | Comp App (AT)(CH)(Ins) No. 97/2022 | P. Laxman Kumar & Company V S.P.Y Agro Industries Ltd | P. Anil Mukherji | |

For Admission (After notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|----------------------------------|
| 4. | Comp App (AT)(CH)(Ins) No. 112/2021 & IA No. 208/2021 | Trisul Chemicals Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 5. | Comp App (AT)(CH)(Ins) No. 113/2021 & IA No. 209/2021 | Ahamed Kabeer Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 6. | Comp App (AT)(CH)(Ins) No. 114/2021 & IA No. 210/2021 | Thangaraja S Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 7. | Comp App (AT)(CH)(Ins) No. 115/2021 & IA No. 211/2021 | Peninsular Traders Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 8. | Comp App (AT)(CH)(Ins) No. 116/2021 | Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 9. | Comp App (AT)(CH)(Ins) No. 117/2021 & IA No. 212/2021 | Creative Trade Links & ors Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 10. | Comp App (AT)(CH)(Ins) No. 118/2021 & IA No. 213/2021 | B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 11. | Comp App (AT)(CH)(Ins) No. 119/2021 & IA No. 214/2021 | K. J. Mathew & ors Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 12. | Comp App (AT)(CH)(Ins) No. 120/2021 & IA No. 215/2021 | A.R. Jayakumar & ors Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 13. | Comp App (AT)(CH)(Ins) No. 121/2021 & IA No. 216/2021 | M V Sumon Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |

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|-----|--|--|-------------------------|--|
| 14. | Comp App (AT)(CH)(Ins) No. 122/2021 & IA No. 217/2021 | Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 15. | Comp App (AT)(CH)(Ins) No. 123/2021 & IA No. 218/2021 | K P Ratheesan & ors Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 16. | Comp App (AT)(CH)(Ins) No. 124/2021 & IA No. 219/2021 | Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr With | Sandeep Gopalakrishnan | Vipin Warrior R1 P V Vinod R2 |
| 17. | Comp App (AT)(CH)(Ins) No. 202/2021 & IA No. 406/2021 | V K Vijayappan & 5 Ors V Hindustan Newsprint & Anr With | Firm Resolve Law Office | Vipin Warrior R1 P V Vinod R2 |
| 18. | Comp App (AT)(CH)(Ins) No. 267/2021 & IA No. 582/2021 | Balaji Transports V Hindustan Newsprint Ltd & Anr With | Sandeep Gopalakrishnan | R1 Served 03/12/2021 R2 Served 06/12/2021 |
| 19. | Comp. App (AT)(CH)(Ins) No. 283/2021 (IA No. 607/2021) | V. Chandran V Hindustan Newsprint Ltd & 2 Ors | Sandeep Gopalakrishnan | R1 Notice Returned R2 Served 23/12/2021 R3 Served 24/12/2021 |

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---|--|
| 20. | Comp. App (AT)(CH)(Ins) No. 111/2021 | Punjab National Bank Vs Udayaraj Patwardhan & 12 others WITH | Vinithra Srinivasan Varun Srinivasan | Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 DVAS Prasad R13 |
| 21. | Comp App (AT)(CH)(Ins) No.132/2021 | Punjab National Bank V Udayaraj Patwardhan & 12 others | Vinithra Srinivasan Varun Srinivasan | Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 |
| 22. | TA No. 49/2021 (Comp App (AT) (Ins) No. 688/2020 | Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors | Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra | Vatsala Rai Durga Manda R1 Saratha Sachdev Ramakant Rai Shivkrit Rai Mehak Suri R2 Ramkant Rai R4,2A |
| 23. | Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021 | Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd | Adeesh Anto Ajesh Kumar S. Sakthivel | Dinkar Singh Ravindra Beleyur |

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For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

CELL : 7358522534

By the order of Hon'ble Member (J)

(Chennai Bench)